

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (c). Some representations have been received from Indian Nationals and possibly people of Indian origin working in Nigeria about the degrees awarded by medical colleges and Universities in Nigeria not being recognised in India. As a result of this Indian students who were studying in these medical colleges/Universities have not been able to transfer to comparable Indian Institutions, or to practise the professions in India for which they have acquired qualifications in Nigeria. This Ministry has contacted the Medical Council of India in an effort to persuade them to recognise at least some of these Nigerian degrees so as to alleviate the anxiety and concern of the students of Indian origin. The Medical Council of India has said that they are examining the matter and that a decision would be arrived at as soon as possible.

Vagrant Children lifted from Delhi Streets

*775. SHRI BALASAHEB VIKHE PATIL :

SHRI N. TOMBI SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of teenage boys and girls who were lifted from the streets of Delhi on the ground of vagrancy during the last three years;

(b) their age group;

(c) the nature of action which is normally taken in such cases; and

(d) whether they are given menial jobs in jails after their conviction by courts ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT AND HOME AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) The break up of the boys and girls lifted from the streets of Delhi on grounds of vagrancy during the last three years is as follows :—

Year	1983-84	1984-85	1985-86
Boys	2517	1122	1265
Girls	274	273	329

(b) Boys below 16 years and girls below 18 years.

(c) Action is taken under the Children's Act, 1960. Either these children are restored back to their parents/legal guardians or sent to Children's Homes run by the Directorate of Social Welfare.

(d) These children are not sent to jails. They are sent to the Children's Home run by the Directorate of Social Welfare where steps are taken to impart vocational training in useful arts and crafts. Educational facilities are provided to them and other steps taken to rehabilitate them in their lives.

Studies to control Air Pollution

*776. SHRIMATI D.K. BHANDARI : Will the PRIME MINISTER be pleased to state :

(a) whether studies for determining air pollution and its control have been carried out at the Central Mining Research Station, Dhanbad, Bihar, which clearly indicate presence of dust emission above the prescribed safety limit; and

(b) whether any similar studies have been taken up or proposed for Sikkim in order to ensure that air pollution is controlled to the bare minimum.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) No, Sir.

Additional Incentives to Defence Personnel Posted at Border

*777. SHRI MOOL CHAND DAGA : Will the Minister of DEFENCE be pleased to state :